

**12.02 hrs.**

**Title:** Regarding passing of the Bills by both the Houses of Parliament and assented to by the President.

SECRETARY-GENERAL: Sir, I lay on the Table the following five Bills passed by the Houses of Parliament during the Ninth Session of Thirteenth Lok Sabha and assented to by the President since a report was last made to the House on 17 May, 2002:

1. The Code of Civil Procedure (Amendment) Bill, 2002;
2. The Vice-President's Pension (Amendment) Bill, 2002;
3. The Haj Committee Bill, 2002;
4. The Foreign Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Bill, 2002; and
5. The Patents (Amendment) Bill, 2002.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following 14 Bills passed by the Houses of Parliament and assented to by the President:-

1. The St. John Ambulance Association (India) Transfer of Funds (Repeal) Bill, 2002.
  2. The All India Institute of Medical Sciences (Amendment) Bill, 2002.
  3. The Constitution (Scheduled Castes) Order (Amendment) Bill, 2002.
  4. The Indian Succession (Amendment) Bill, 2002.
  5. The Tea Districts Emigrant Labour (Repeal) Repealing Bill, 2002.
  6. The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2002.
  7. The Salaries and Allowances of Officers of Parliament and Leaders of Opposition in Parliament (Amendment) Bill, 2002.
  8. The Sugar Development Fund (Amendment) Bill, 2002.
  9. The Salaries and Allowances of Officers of Parliament (Second Amendment) Bill, 2002.
  10. The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2002.
  11. The Delimitation Bill, 2002.
  12. The Salaries, Allowances and Pension of Members of Parliament (Amendment) Bill, 2002.
  13. The Legal Services Authorities (Amendment) Bill, 2002.
  14. The Multi-State Co-operative Societies Bill, 2002.
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